

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1130/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.06.2017

NAME OF THE PARTIES:

Vertex Chemicals  
V/s.  
Arient Scientics Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

**CP No. 1130/I&BP/NCLT/MB/MAH/2017**

As the Petitioner's Counsel has stated that the date of hearing has not been intimated to the Corporate Debtor, at the request of the Petitioner's Counsel, list this matter for further hearing on 07.07.2017, with a direction to the Petitioner to forthwith send notice to the Corporate Debtor intimating next date of hearing.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)